

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.305**

IA-5445/2023 IA-1742/2023 IA-1178/2023 IA-622/2023  
Intervention.P37/2022 IA-6653/2023 IA-4626/2022  
In  
IB-72(ND)/2022

**IN THE MATTER OF:**

M/s. Priti Rawat Pandey & Ors.

.... **APPLICANT/PETITIONER**

**Vs.**

M/s. Rudra Buildwell Construction Pvt Ltd.

.... **RESPONDENT**

**SECTION**

**U/s 7 IBC, 2016**

**Order delivered on 02.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. A. Venayagam Balan, AOR, Mr. Gaurav Pal,  
Advocate

Mr. Akshay Goel, Advocate for the Court  
Commissioner

Mr. U N Singh, Advocate for GNIDA

For the Respondent : Mr. P Nagesh along with CS Gaurav Joshi and Mr.  
Atul Bhatia, Advocates

**ORDER**

**IA-5445/2023 IA-1742/2023 IA-1178/2023 IA-622/2023**

**Intervention.P37/2022 IA-6653/2023 IA-4626/2022:-**

Heard Ld. Counsel appearing for the Applicant. Mr. P. Nagesh, Ld. Counsel appears for the Corporate Debtor. Mr. Saurabh, Ld. Counsel appears for the Intervention.P37/2022.

List all these IAs after pronouncement of order i.e. IA-147/2024 which was heard on 12.01.2024.

Matter heard in part.

List these applications alongwith main matter on **09.02.2024**.

**-SD-**

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**